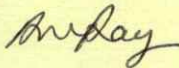
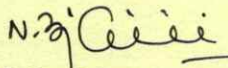




Serial No. of Order	Date of Order	Order with Signature	Office Note as to action (if any) taken on Order
5.	19.03.2007	<p>Present: Mr. .K.T. Bhutia, Advocate for the petitioner.</p> <p>-----</p> <p>Dr. S. James Singh, petitioner is present in the Court today. It is submitted by the petitioner that the impugned suspension order has been withdrawn by the authority concerned and as such he does not like to press this petition. In view of it, the matter is closed on withdrawal. It is also submitted that the petitioner had given instructions to his counsel Mr. K.T. Bhutia to withdraw this case.</p> <p style="text-align: right;">  (Ajoy Nath Ray, CJ) </p> <p style="text-align: right;">  (N.S. Singh, J.) </p>	



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